

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 3333/2015

New Delhi, this the 15<sup>th</sup> day of September, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**

K.N. Mishra  
Aged 65 years  
S/o Sh. C.N. Mishra  
Retired Superintendent  
Department of Social Welfare  
Govt. of NCT, New Delhi  
R/o L-36A, Laxmi Nagar  
Delhi – 92. ... Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. GNCT of Delhi through  
The Chief Secretary  
New Secretariat, I.P. Estate  
New Delhi.

2. The Secretary  
Department of Social Welfare  
GNCT of Delhi, GLNS Complex  
Delhi Gate, Delhi. ... Respondents

**ORDER (ORAL)**

Heard the learned counsel for the applicant.

2. The applicant, a retired Superintendent in the respondent No.2, filed the present O.A. seeking the following relief:

(i) To pass an order declaring to the effect the whole action of the respondents not releasing the composite transfer

grant amount of the applicant is totally illegal, arbitrary and discriminatory and consequently, pass an order directing the respondents to release the composite transfer grant equal to one month basic pay plus Dearness Allowance with 18% interest per annum from the date of retirement till the date of payment.

(ii) Any other relief which this Tribunal deem fit and proper may also be granted to the applicant along with the costs of litigation.

3. It is submitted that the applicant made number of representations ventilating his grievances to the respondents, including Annexure A/1 (Colly.), dated 09.05.2013. However, the respondents have not passed any orders thereon till date.

4. In the circumstances, the O.A. is disposed of at the admission stage, without going into the merits of the case, by directing the respondents to consider the representation dated 09.05.2013 of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

**(V. AJAY KUMAR)**  
**Member (J)**

/Jyoti/